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SI.	Name of the	Existing	Expansion Plan
No.	Station	Type	
17.	A.D. Nagar	1KE-10BRLU	IK to 3K
18.	Vangmun	128P	256P
19.	Belonia	512PC-DOT	512P + 512P
20.	Airport	512 SBM	1KRLU
21.	Panisagar	128 P	256 P
22.	Ranibazar	128P + 256P	1KE-10BRLU
23.	Shantibazar	128P + 256P	512 P
24.	Chandrapur	128P	256 P
25.	Gandacherra	128 P	256 P
26.	Kumarghat	256P +128P	256P + 256P
27.	Manughat	128P	256 P
28.	Melaghar	128P+256P	256P + 256P
29.	Pecfiartal	MILT 64	256 P
30.	Solema	MILT 64	128 P
31.	Barapathari	128 P	256 P
32.	Halahali	128 P	256 P
33.	Hrishyamukh	128 P	256 P
34.	Jatanbari	128P*	256 P+ 128 P
35.	Juliabari	128 P	256 P
36.	Takarjala	_	128 P
37.	Kakraban	MILT 64	128 P
38.	Kalyanpur	128 P	256 P
39.	Kanchanpur	MILT 64	128P

^{*} Means No. of Units.

Waiting list of Telephones in Nalanda District

- 9. SHRIMATI MALTI SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the number of persons waiting for telephone connections in Nalanda District of Bihar;
- (b) the details of persons waiting for telephone connections under the Telephone Exchange at Nalanda; including its total installed capacity and since when; and
- (c) by when Government propose to issue connections to all the wait-listed persons?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) 1423.

(b) persons waiting for telephone connections—35

Total installed capacity of Nalanda Exchange—88 lines

Waiting for telephone connections since—Feb. 1995.

(c) Waiting list of Nalanda Exchange will be cleared by 31-03-1997.

Capacity of Ordnance Factories

- 10. SHRI PREM CHAND GUPTA: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that most of the Ordnance Factories are running much beow their installed capacity and have, as a result been suffering losses;

P Means Ports.

ILT means 512 P Exchange.

- (b) if so, the measures Government propose to take such as diversifying their manufacturing activities; and also export, for increase in the utilisation of their capacities; and
- (c) whether Government are thinking of making each Ordnance Factory, a separate profit centre?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) (a) to (c) The capacity in some ordnance factories is not fully utilised due to—

- (i) fluctuations in demand for products.
- (ii) limitation of funds.
- (iii) some excess capacity having, been deliberately created to respond to surge requirements in emergencies.

To improve utilisation of their capacities, the spareable capacities are deployed for diversification for civil market and export, wherever possible, after fully meeting the requirement of the defence forces.

Each ordnance factory is an independent business/production centre already. The ordnance factory organisation as a whole works on no profit no loss basis so far as the production for the armed forces is concerned.

Signing of Licence Agreement for Basic Telephone Services

- 11. SHRI SATISH AGARWAL: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that no Licence Agreement has been signed for basic telephone services even though tenders for these services were invited earlier last year;
 - (b) if so, the reasons for the delay; and
- (c) the time frame for signing the Licence Agreements for all the circles?

THE MINISTER OF COMMUNI-CATIONS (SHRI BENI PRASAD VARMA):(a) Yes, Sir.

(b) Seven Indian registered companies were issued Letters of Intent (LOIs) for Basic Telephone Service and only five of them have accepted the LOIs. The Government has taken appropriate steps to resolve a number of issues

raised by these companies keeping in view the provisions in the tender conditions as well as speedy implementation of National Telcom Policy. None of these companies, however, has paid the first year's licence fee which is the prerequisite for signing the Licence Agreement.

(c) Out of the ten LOIs issued so far by Govt, in March, 1996, five LOIs stand accepted in October, 1996 and shall be converted into Licence Agreements soon after the receipt of requisite Licence fee. The cases relating to remaining five LOIs are subjudice in the High Court of Delhi.

Waiting List of Telephone in Delhi

- 12. SHRI RAGHAVJI: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the details of waiting list of applications for telephone connections in different categories in Delhi as on 1.11.96; and
- (b) by when the telephones would be given on demand?

THE MINISTER OF COMMUNI-CATIONS (SHRI BENI PRASAD VARMA): (a) The details of waiting list categorywise in MTNL, New Delhi as on 01-11-96 is given as under.

OYT. G 40
OYT. SPL 1
NON-OYT. SPL 18
NON-OYT SS Current
NON-OYT. G 73802

Total: 73861

(b) Telephone connections in Delhi are likely to be available on demand by 1997 except in some areas due to technical non-feasibility.

Attack on Indian High Commission Staff in Pakistan

13. SHRI ANANTA SETHI: SHRI BHAGABAN MAJHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the frequent attacks on the staff of Indian High Commission at Islamabad; and